

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/10775/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Assistant Registrar (Admn.),  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 6<sup>th</sup> November, 2023.

Sub:- **Casual Leave, Restricted Holiday with Station leave permission.**

Ref:- No. HC(IB)12/2013/6414-17 dated 31.10.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **two days of casual leave w.e.f. 09.11.2023 to 10.11.2023, and permission to avail Restricted Holiday on 13.11.2023, alongwith station leave permission from 09.11.2023 to 13.11.2023.** A senior Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2008(Pt.)/10776-10777/A, dated 6.11.2023**

Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**